

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.9**

**New IA/30/ND/2023 IN CP/165/ND/2020**

**IN THE MATTER OF:**

|                          |     |            |
|--------------------------|-----|------------|
| Mr. Pawan Sethi          | ... | Applicant  |
| Versus                   |     |            |
| PCL Oil Solvents Limited | ... | Respondent |

**Order under Section 241-242.**

**Order delivered on 19.01.2023**

**Coram:**

**Mr. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

|                    |   |   |
|--------------------|---|---|
| For the Applicant  | : |   |
| For the Respondent | : | Mr. Salman Khurshid, Sr. Adv., Mr. Mohit Chaudhary, Adv. & Mr. Prakhar Mithal, Adv. |

**ORDER**

**IA/30/ND/2023**

Let the Company Petition No.CP/165/241-242/ND/2020 be listed **tomorrow i.e. 20.01.2023** as the Ld. Counsel for both the parties have consented. Accordingly, the present application i.e. IA/30/ND/2023 stands disposed of.

**Sd/-  
DR. BINOD KUMAR SINHA,  
MEMBER (TECHNICAL)**

**Sd/-  
P.S.N. PRASAD,  
MEMBER (JUDICIAL)**